## THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION No. 46**

Dated Guwahati, the 18th December, 2014

The Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court are hereby instructed to follow the directions of this Hon'ble Court given in Criminal Appeal (J) No. 135/2010 (Bul Turi vs. State of Assam), reported in 2014 (2) GLT 25: (2014 4 GLR 567). In this case, the Hon'ble High Court has given the following directions in paragraphs 7 and 14:

- 1. All Magistrates who receive the FIR are to make an endorsement as to its receipt and time and also the name of the person who delivered the FIR, noting the constable number (buckle) of the police. The Magistrate shall make a note of the date and time at which the FIR was received by him and also the name of the person who has delivered the FIR.
- 2. In all Sessions cases before formally accepting final reports, the committal Magistrate should ensure that the said report has been scrutinized by the Superintendent of Police and an endorsement to that effect has been made by the Superintendent of Police.

By Order, Sd/- P. Das

## REGISTRAR (JUDICIAL)

Memo No. HC.III – 27/2014/2219-38/G, Dated: 18<sup>th</sup> December, 2014 Copy to:

- 1. The Registrar (Vigilance /Admn.), Gauhati High Court, Guwahati
- 2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
- 3. The District and Sessions Judge, \_\_\_\_\_\_District, Assam. He is requested to circulate the order amongst all Judicial Officers under his Judgeship
- 4. The Judge, Designated Court, Guwahati
- 5. The Principal Judge, Family Court No.1 & 2, Guwahati /Silchar, Cachar
- 6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh/Silchar
- 7. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/Dibrugarh
- 8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
- 9. The Special Judge, Assam, Guwahati
- 10. The Special Judge, CBI, Assam, Guwahati
- 11. The Member Secretary, Assam State Legal Services Authority, Guwahati
- 12. The Special Judge, Addl. CBI No. 1 & 2, Assam, Chandmari, Guwahati

| 13.The Registrar-cum-Principal Sec                                       | cretary to Hon'ble the Chief Justice, Gauhati |
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| High Court, Guwahati   |   |
| 14.The Member, MACT, Guwahat   | i / Barpeta / Dhubri / Nagaon / Nalbari /     |
| Silchar / Darrang / Bongaigaon   |   |
| 15.The Joint Registrar   | , Gauhati High Court, Guwahati                |
| 16.The Joint Registrar, Gauhati Hiş                                      | gh Court, Itanagar Bench, Naharlagun          |
| 17.The Deputy Registrar  | , Gauhati High Court, Guwahati                |
| 18. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun |   |
| 19.The System Analyst, Gauhati Hi  | gh Court, Guwahati. He is directed to upload  |
| the above order in the High Cou  | rt website                                    |
| 20. The C.A. to the Registrar Genera                                     | al, Gauhati High Court, Guwahati              |
|  | (1) 3 12 2014                                 |
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REGISTRAR (JUDICIAL)